

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 127
(IB)-284(PB)/2021

IN THE MATTER OF:

Vivek Khanna & Ors.

Vs.

Spaze Towers Pvt. Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016

Order delivered on 25.08.2021

CORAM:

**SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant:

For the Respondent: Adv. Piyush Singh, Adv. Aditi Sinha, Adv. Tanya Kanojia

ORDER

List the matter for hearing on 11.10.2021.

- sd -

**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

- sd -

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

25.08.2021

Vineet